

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 88 of 2012 &
IA No. 180 of 2012**

Dated : 21st December, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Tata Tele Services Ltd.

.... Appellant (s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. Amit Kapur
Ms. Suganda Somani

Counsel for Respondent (s):

Mr. R.K. Mehta for R.1
Mr. Maoj Kr. Sharma for
Mr. Pradeep Misra R-2 to R-4

ORDER

Written Submissions have been filed by the Commission.

Post the matter for further submissions on **03.01.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs